clearance by the Planning Commission during the last 5 years.

(c) and (d). Out of 7 Major & 2 Medium Irrigation Projects pending at the Centre. 5 major projects namely Pulichintala. Krishna Delta Modernisation. Bhima Lift. Sri Ram Sagar Stage-II & Flood Flow Canal from Shri Ram Sagar and 2 medium Irrigation Projects namely Pedderu & Polemvagu have been found acceptable by the Advisory Committee of this Ministry subject to compliance of certain observations by the State Government. Remaining two Major Projects namely Veligonda & Changalnadu Lift have been recently received in the Central Water Commission for Techno-Economic appraisal.

(Translation)

## IGOU Study Centre at Gadhwa

2789. SHRI BRAJ MOHAN RAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether there is any proposal under consideration of the Government for setting up of Indira Gandhi Open University Study Centre at Gadhwa in Bihar; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No. Sir.

(b) Does not arise.

[English]

# Scholarships to Students for Further Studies

2790 SHRI MURALIDHAR JENA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to

- (a) the details of the National and External scholarships being provided to the Indian students/ scholars for further studies in India and abroad: and
- (b) the details of the schemes being implemented with external assistance for the development of education at various levels?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The Scholarship Scheme being operated by the Department of Education are :-

# I. Internal Scholarships:

- 1. National Scholarships Scheme
- 2. Scheme of Scholarships at Secondary Stage for Talented Children from Rural Areas

- 3. Scholarships to students from Non-Hindi Speaking states for post-Metric Studies in
- 4. Scheme of Scholarships in residential Secondary Schools (being operated only for students already awarded)

## II. External Scholarships:

(A) Scholarships offered under bilateral/Multi-lateral arrangements .

Country No.		No. of awards in 1995-96
1.	Commonwealth Scholarships/ Fellowships (U.K., Canada, New Zealand etc)	}
2.	Nehru Centenary British Fellows	ships 31
3.	Confederation of British Industry Overseas Scholarship	3
4.	Australian Development Cooper Scholarships	ation 25
5.	German Academic Exchange Se Scholarships	ervice 15
6.	Japan (Monbusho) Scholarship	13
•	(B) Scholarships offered under ( Programme	Cultural Exchang
1.	Ireland	7
2.	France	,2
3.	China	6
4.	italy	2
5.	Bulgaria	4

(b) The following major externally aided projects are presently being implemented by the Ministry of **Human Resource Development:** 

S. No	Name of the Scheme	Funding agency
1	2	3
1.	District Primary Education Programme (DPEP)	World Bank and European Commission
2.	Bihar Education Project	UNICEF
3.	UP Basic Education Project	World Bank
4.	Shiksha Karmi Project	Swedish International Development Agency (SIDA)
5.	Lok Jumbish, Rajasthan	SIDA
6.	Mahila Samakhya	Govt. of Netherlands
7.	Technician Education	World Bank

3
Overseas Development Agency, U.K.
World Bank
Govt. of Sweden

#### Sunderban As National River Path

2791. SHRI SAMIK LAHIRI : Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether the Government are going to recognise the river path of Sunderban as National river path; and
- (b) if so, the details thereof the the necessary steps being taken in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b). The International Steamer route in the Sunderbans between India and Bangladesh has been identified by the National Transport Policy Committee (1980) for declaration as a National Waterway. The approximate route length of this stretch from Rangfala Channel to the Baharikhal-Raimangal river confluence is 200 Kms. An Environmental Impact Assessment and preparation of an Environmental Management Plan are in Progress. After the studies are completed, necessary steps to declare this stretch as National Waterway will be taken.

### **Mortality Rate of Girls**

2792. SHRI RAJIV PRATAP RUDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether mortality rate among girls is increasing relatively to boys of the similar age:
  - (b) if so, the reasons therefor; and
- (c) the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) As per information available through Sample Registration System of the Registrar General of India there has been a declining trend in infact (O-1 years) and child (0-4 Years) mortality rates over the years. While there was a marginal increase in the child (0-4 years) mortality rate for girls in 1992 has compared to 1991 there has been a considerable decline in this rate for girls in 1993.

(b) and (c). Question does not arise.

### New Bridgee on N.He. in West Bengal

2793. SHRI HARADHAN ROY: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the details of the proposals for construction of new bridges on National Highways in West Benga pending with the Government for approval for the last three years; and
- (b) the action being taken by the Governmen thereon?

THE MINISTER OF SURFACE TRANSPORT (SHR T.G. VENKATRAMAN: (a) No such proposals are pending with the Government.

(b) Does not arise.

## Vessels by Kuwaiti Authorities

2794. SHRI SANAT MEHTA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the number of Indian Registered Sailing Vessels that were impounded in the months of April-May 1996 by Kuwaiti Authorities;
- (b) whether crew members of the detained Indian vessels were released, but their vessels were offered for auction; and
- (c) if so, the steps taken by the Government to ge these vessels released?

THE MINISTER OF SURFACE TRANSPORT (SHR T.G. VENKATRAMAN): (a) No such impounding has been reported by Embassy of India. Kuwait during April May 1996.

(b) and (c). Do not arise.

## Court Martialling Cases in Armed Forces

2795. SHRI A. SAMPATH: Will the Minister o DEFENCE be pleased to state:

- (a) the number of court-martialling cases occurred in the Armed Forces during the last three years;
- (b) whether the Government are aware that the system of court martialling is grossly one-sided and denying natural justice to the accused; and
- (c) if so, the measures taken to rectify the system?
  THE MINISTER OF STATE IN THE THE MINISTRY
  OF DEFENCE (SHRI N.V.N. SOMU): (a)

Year	Number of Court Martial cases occurred in the Armed Forces
1993	1856
1994	1671
1995	1486

(b) and (c). Under the Army/Navy/Air Force Acts avery fair system for dispensation of justice has been